NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

121. I.A. 4595/2023
I.A. 4358/2023
IN
C.P.(IB)-4324(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)

SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **06.03.2024**

NAME OF THE PARTIES: Bank of India

V/s.

Sahyadri Agro Industries& Foods Pvt td.

SECTION 7 OF IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Due to paucity of time, the matter could not be heard. List on **01.04.2024,** high on board.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

---Rajeev---